

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-4446/2015

New Delhi, this the 02nd day of August, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Niranjan Sharma, Private Secretary, DRT-I, Delhi,
Aged about 45 years,
S/o late Sh. Mohinder Singh,
R/o Village & Post Office, Surhera,
Near Community Centre, New Delhi-110043.
2. T.V. Narasimham, PS, DRT, Visakhapatnam,
Aged about 51 years,
s/o Sh. T. Kaemswara Rao,
R/o Flat No. 403, Vera Tower, TC Palem,
Vishakhapatnam-530016.
3. Prasanta Kr. Madal, PS, DRT-1, Calcutta,
Aged about 49 years,
s/o late Sh. Hari Pada Mandal,
r/o Ankita Apartment, 1st Floor, Choto Bazar,
Nabapally, Baasat, 24 Pgs(North), West Bengal
Pin 700126.
4. Jai Singh, Private Secretary, DRT-I, Chandigarh,
Aged about 47 years,
S/o Sh. Hardyal Singh
R/o 1046, Sector-VII-B, Chandigarh-160019.
5. Shailesh J. Vaghela, PS, DRT-I, Ahmedabad.
Aged about 46 years,
S/o Sh. Joseph,
R/o A-1201, Parishkar-II, Near Khokhra Circle,
Maninagar (East), Ahmedabad.
6. Anup Kr. Mitra, PS, DRAT, Kolkata,
Aged about 48 years,
s/o late K.L. Mitra,
r/o 5/14, Nisit Sen Sarani, Baidyapara,
Baidyabat, Distt. Hooghly-712222.
7. Kanhaiya Kumar, PS. DRT Ranchi,
Aged about 44 years,
S/o late Sh. S.K. Verma,
R/o Nepal House, Doranda P.S. Doranda, Ranchi.

8. N.C. Sivakumar, PS, DRAT Chennai,
 Aged about 51 years,
 s/o Sh. N.K. Chandran,
 R/o A-3, First Floor, Ken's Juniper, Plot 13-14
 Mariamma Koil Cross Street. West K.K. Nagar,
 Chennai-600078.

... Applicants

(Through Sh. M.K. Bharadwaj)

Versus

1. Union of India
 Through its Secretary,
 Ministry of Finance,
 Deptt. Of Financial Services, New Delhi.
2. The Secretary,
 Department of Personnel and Training,
 North Block, New Delhi.
3. Debts Recovery Tribunal-I Delhi,
 Through its Registrar,
 Jeevan Tara Building
 4th Floor, Parliament Street, New Delhi.
4. Debts Recovery Tribunal, Vishakhapatnam,
 Through its Registrar,
 Sri Narayana Bhawan, Saibaba Street,
 Dabagardens, Vishakhapatnam-530020.
5. Debts Recovery Tribunal-I, Kolkata,
 Through its Registrar
 Jeevan Sudha Building, 9th Floor,
 42, C.J.L. Nehru Road, Kolkata-700071.
6. Debts Recovery Tribunal-I Chandigarh
 Through its Registrar,
 S.C.O. 39-40, first Floor,
 Sector 8-C, Madhya Marg, Chandigarh.
7. Debts Recovery Tribunal-I Ahmedabad,
 Through its Registrar
 2nd Floor, Bhikubhai Chamber,
 Near Kochrab Ashram, Paldi,
 Ahmedabad.
8. Debts Recovery Appellate Tribunal-Kolkata,
 Through its Registrar,
 9, Old Post Office Street,
 7th Floor, Kolkata-700001.
 West Bengal.
9. Debts Recovery Tribunal, Ranchi,

Through its Registrar,
5th Floor, Pragati Sadan,
Kutchery Chowk, Ranchi.

10. Debts Recovery Appellate Tribunal-Chennai,
Through its Registrar,
4th Floor, Indian Bank Zonal Office,
No. 55, Wellington Estate,
Ethiraj Salai, Egmore, Chennai-600008. ... Respondents
(through Dr. Ch. Shamshuddin Khan)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter is taken up for hearing, learned counsel for the applicant submits that the claims of the applicants have been considered by the respondents. However, he seeks liberty to avail his remedies in accordance with law with regard to any other remaining grievance.

2. In the circumstances, the OA is dismissed as infructuous with liberty as aforesaid. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/